

हैं। इन बेंडरो को गलतियों के लिए निलंबित किया गया था।

**Legislative Constituencies on Nagaland and certain other States**

7158 SHRI K B CHETTRI Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) the total number of Legislative Constituencies in the States of Nagaland, Meghalaya, Arunachal Pradesh and Sikkim,

(b) the names of the constituencies State-wise with the total number of electorates in each constituency, and

(c) the criteria laid down for demarcating the various constituencies in the States?

THE MINISTER OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) (a) and (b) Two Statements containing the requisite information are laid on the Table of the House [Placed in Library See No LT-2130/78]

(c) The criteria laid down for demarcating the Assembly constituencies in the States and Union Territories are contained in Article 170 of the Constitution and relevant provisions of the Government of Union Territories Act 1963, the Delimitation Act 1972 and the Representation of Sikkim Subjects Act, 1974

**Strength of Railway Employees in Allahabad etc. Divisions**

7159 SHRI SHIV SAMPATI RAM Will the Minister of RAILWAYS be pleased to state

(a) what was the total strength of Railway employees in different categories over Allahabad, Bikaner, Delhi, Ferozepore, Jodhpur and Moradabad Divisions of Northern Railway including workshops, constructions and rail-

way electrification during the year 1972 and up to 31st December, 1977;

(b) what is the total number of employees in different categories in all divisions over Northern Railway who were recruited or promoted during each year and what is the total number amongst them who belong to Scheduled Castes, Scheduled Tribes and others (list of SC and ST employees be furnished), and

(c) what steps have been taken to make good the shortfall in all categories in the divisions of Northern Railway mentioned in (a) above for the reserved vacancies earmarked for SC and ST through direct recruitment and promotions?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) to (c) Information is being collected and will be laid on the table of the Sabha

**Appointments and Promotions against Reserved Posts**

7160 SHRI R N RAKESH Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) the total number of posts in the Ministry, its attached and subordinate offices including Public Sector Undertakings, if any, filled in each category of posts with specific share of Scheduled Castes and Scheduled Tribes in such employment and also the number of posts de-reserved in each category and reasons thereof during the last one year, and

(b) the total number of departmental promotions/upgradation of posts in each category of posts and how many posts have gone to S/C and S/T?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI

**NAR SINGH YADAV:** (a) (i)  
Number of Posts Filled

Group	Total No. of Posts filled	S.C.	S.T.
A	58	7	2
B	73	8	4
C	175	32	13
D	12	6	..

(ii) Number of Posts Reserved

Group	S.C.	S.T.	Reason
A	1	1	Non-availability of suitable candidates from reserved communities.
B	3	3	
C	1	2	
D	..	..	

(b) (i) Total number of departmental promotion

Group	Total	S.C.	S.T.
A	14	..	..
B	43	5	3
C	92	14	9
D	12	5	..

(ii) Total number of upgradation of Posts

Group	Total	S.C.	S.T.
A	..	..	..
B	2	..	..
C	..	..	..
D	..	..	..

**Cooking Gas connections issued Company-wise**

7161. **SHRI VASANT SATHE:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state what is the total number of gas cylinders (cooking gas) company-wise issued by 31st March, 1978 and the total amount collected as security deposit?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA):

The requisite information, as available, is given below:

Name of the Oil Company	Total number of gas cylinders issued to consumers	Total amount collected as security deposit
1. Indian Oil Corporation Limited (as on 31-12-77)	About 15 lakhs	About Rs. 22 crores
2. Hindustan Petroleum Corporation Limited (as on 31-12-77)	About 6 lakhs	About Rs. 5.3 crores
3. Bharat Petroleum Corporation Limited (as on 1-3-78)	About 5.4 lakhs	About Rs. 5.8 crores
4. Caltex Oil Refining (India) Limited (as on 31-3-78)	About 7 thousand	About Rs. 20 lakhs